

**ANNEXURE -4**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of Liquidation : Dec 2,2021**

**List of stakeholders as on : Jan 6,2022 ( updated upto Mar 31,2023)**

**List of Operational creditors (Employees)**

**Amount (Rs)**

| Details of Claimant                      |                           | Details of Claims |                 | Details of Claim Admitted |                                |  |                 |  |                            |  |                          |                                    |   |
|--|---------------------------|-------------------|-----------------|---------------------------|--------------------------------|--|-----------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| SI no                                    | Name of Auth rep (if any) | Name of Employee  | Date of Receipt | Amount Claimed            | Total amount of claim admitted | Amount of claim for 12 months preceeding the Liquidation comm date | Nature of claim | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues which may be set off | Amount of claim rejected | Amount of claim under verification | Remarks                                     |
| 1  | NA                        | Melben David      | 05-01-2022      | 27,12,000                 | 27,12,000                      | 0  | Salary          | 48%  | 0                          | 0  | 0                        | 0                                  | Post NCLT Kochi appeal order claim admitted |
| 2  | NA                        | Basel P C         | 05-01-2022      | 4,52,666                  | 3,50,000                       | 0  | Salary          | 6%   | 0                          | 0  | 1,02,666                 | 0                                  |   |
| 3  | NA                        | Mahesh R          | 05-01-2022      | 9,59,040                  | 9,59,000                       | 0  | Salary          | 17%  | 0                          | 0  | 40                       | 0                                  |   |
| 4  | NA                        | Harikrishnan P N  | 05-01-2022      | 1,15,758                  | 1,15,000                       | 0  | Salary          | 2%   | 0                          | 0  | 758                      | 0                                  |   |
| 5  | NA                        | Sreekumar K P     | 05-01-2022      | 2,61,495                  | 2,61,000                       | 0  | Salary          | 5%   | 0                          | 0  | 495                      | 0                                  |   |
| 6  | NA                        | Shajikumar K      | 05-01-2022      | 12,00,000                 | 12,00,000                      | 0  | Salary          | 21%  | 0                          | 0  | -                        | 0                                  |   |
|  |                           |                   |                 | <b>57,00,959</b>          | <b>55,97,000</b>               |  |                 |  |                            |  | <b>1,03,959</b>          |                                    |   |
| Less pro rata distributed in Liquidation |                           |                   |                 |                           | <b>25,00,000</b>               |  |                 |  |                            |  |                          |                                    |   |
| Balance                                  |                           |                   |                 |                           | <b>30,97,000</b>               |  |                 |  |                            |  |                          |                                    |   |

**Note :** The employee claims was not accepted due to absence of supporting documentation and books of accounts. The above 6 employees had filed appeal based on which Company Appeals (1-6) order dt, May 18,2022 was issued by Hon NCLT Kochi . A revised best estimate of claim was again done as per order of Hon NCLT Kochi , new evidence received from Ex Management and claim accepted

**PART DISTRIBUTION:** The above employee claims has been distributed to the extend of 45%